

**Annexure-1**

**Name of the Corporate Debtor: M/s. Auri Grow India Limited; Date of commencement of CIRP: 18/09/2026: List of creditors as  
On: 12/10/2026**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹.)

| Sl. No. | Name of Creditor | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        |                          | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
|         |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by Security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |                                                |                              |                                    |                 |
| NIL     |                  |                           |                |                           |                 |                                     |                             |                        |                          |                            |                                                |                              |                                    |                 |

Thanks & Regards

**RAJESH JASTI** Digitally signed  
by RAJESH JASTI  
Date: 2026.10.12  
15:07:50 +05'30'

Rajesh Jasti  
Interim Resolution Professional  
In the matter of M/s. Auri Grow India Limited  
IBBI Registration No: IBBI/IPA-001/IP-P02317/2020-21/13469  
email ID for Correspondence: [cirp.aurigrowindialimited@gmail.com](mailto:cirp.aurigrowindialimited@gmail.com)

**Annexure-2**

**Name of the Corporate Debtor: M/s. Auri Grow India Limited; Date of commencement of CIRP: 18/09/2026: List of creditors as**

**On: 12/10/2026**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹.)

| Sl. No. | Name of creditor | Details of claim received |                | Details of claim admitted |                 |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|----------------|
|         |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |                                                |                              |                                    |                |
| NIL     |                  |                           |                |                           |                 |                             |                        |                          |                            |                                                |                              |                                    |                |

Thanks & Regards

**RAJESH**  
**JASTI**

Digitally signed  
by RAJESH JASTI  
Date: 2026.10.12  
15:08:32 +05'30'

Rajesh Jasti  
Interim Resolution Professional  
In the matter of M/s. Auri Grow India Limited  
IBBI Registration No: IBBI/IPA-001/IP-P02317/2020-21/13469  
email ID for Correspondence: [cirp.aurigrowindialimited@gmail.com](mailto:cirp.aurigrowindialimited@gmail.com)

Annexure-3

Name of the Corporate Debtor: M/s. Auri Grow India Limited; Date of commencement of CIRP: 18/09/2026: List of creditors as

On: 12/10/2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        |                       | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, If any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
|         |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security Interest | Amount covered by guarantee | Whether related party? | % Voting share in CoC |                            |                                                |                              |                                    |                 |

NIL

Thanks & Regards

**RAJESH JASTI**  
Digitally signed  
by RAJESH JASTI  
Date:  
2026.10.12  
15:08:55 +05'30'

Rajesh Jasti  
Interim Resolution Professional  
In the matter of M/s. Auri Grow India Limited  
IBBI Registration No: IBBI/IPA-001/IP-P02317/2020-21/13469  
email ID for Correspondence: [cirp.aurigrowindialimited@gmail.com](mailto:cirp.aurigrowindialimited@gmail.com)

**Annexure-4**

**Name of the Corporate Debtor: M/s. Auri Grow India Limited; Date of commencement of CIRP: 18/09/2026: List of creditors as  
On: 12/10/2026**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received |                | Details of claim admitted |                 |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under Verification | Remarks, if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
|         |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by guarantee | Whether related party? | % of Voting Share in CoC |                            |                                                |                              |                                    |                 |
| NIL     |                  |                           |                |                           |                 |                             |                        |                          |                            |                                                |                              |                                    |                 |

Thanks & Regards

**RAJESH**  
**JASTI**

Digitally signed  
by RAJESH JASTI  
Date: 2026.10.12  
15:09:51 +05'30'

Rajesh Jasti  
Interim Resolution Professional  
In the matter of M/s.Auri Grow India Limited  
IBBI Registration No: IBBI/IPA-001/IP-P02317/2020-21/13469  
email ID for Correspondence: [cirp.aurigrowindialimited@gmail.com](mailto:cirp.aurigrowindialimited@gmail.com)

**Annexure-5**

**Name of the Corporate Debtor: M/s. Auri Grow India Limited; Date of commencement of CIRP: 18/09/2026: List of creditors as**

**On: 12/10/2026**

**List of operational creditors (Workmen)**

(Amount in ₹)

| Sl. No. | Name of authorized representative, if any | Name of work man | Details of claim received |                | Details of claim admitted |                 |                        |                                      | Amount of contingent claim | Amount of any mutual dues, that maybe set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|-------------------------------------------|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|----------------------------|-----------------------------------------------|------------------------------------|------------------------------|-----------------|
|         |                                           |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Whether related party? | % Voting Share in CoC, if applicable |                            |                                               |                                    |                              |                 |
| NIL     |                                           |                  |                           |                |                           |                 |                        |                                      |                            |                                               |                                    |                              |                 |

Thanks & Regards

**RAJESH JASTI**  
Digitally signed  
by RAJESH JASTI  
Date: 2026.10.12  
15:10:35 +05'30'

Rajesh Jasti  
Interim Resolution Professional  
In the matter of M/s. Auri Grow India Limited  
IBBI Registration No: IBBI/IPA-001/IP-P02317/2020-21/13469  
email ID for Correspondence: [cirp.aurigrowindialimited@gmail.com](mailto:cirp.aurigrowindialimited@gmail.com)

**Annexure- 6**

**Name of the Corporate Debtor: M/s. Auri Grow India Limited; Date of commencement of CIRP: 18/09/2026: List of creditors as  
On: 12/10/2026**

**List of operational creditors (Employees)**

(Amount in ₹)

| Sl. No. | Name of authorized representative, if any | Name of the employee | Details of Claim received |                | Details of claim admitted |                 |                        |                                         | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|-------------------------------------------|----------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|-----------------------------------------|----------------------------|------------------------------------------------|------------------------------------|------------------------------|-----------------|
|         |                                           |                      | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Whether related party? | % of voting share in CoC, if applicable |                            |                                                |                                    |                              |                 |
| NIL     |                                           |                      |                           |                |                           |                 |                        |                                         |                            |                                                |                                    |                              |                 |

Thanks & Regards

**RAJESH JASTI**  
Digitally signed  
by RAJESH JASTI  
Date: 2026.10.12  
15:11:00 +05'30'

Rajesh Jasti  
Interim Resolution Professional  
In the matter of M/s. Auri Grow India Limited  
IBBI Registration No: IBBI/IPA-001/IP-P02317/2020-21/13469  
email ID for Correspondence: [cirp.aurigrowindialimited@gmail.com](mailto:cirp.aurigrowindialimited@gmail.com)

**Annexure-7**

**Name of the Corporate Debtor: M/s. Auri grow India Limited; Date of commencement of CIRP: 18/09/2026: List of creditors as On: 12/10/2026**

**List of operational creditors (Government dues)**

(Amount in ₹)

| Sl. No. | Details of claimant |            | Details of claim received |                | Details of claim admitted |                 |                        |                                         | Amount of contingent claim | Amount of any mutual dues, that maybe set off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---------------------|------------|---------------------------|----------------|---------------------------|-----------------|------------------------|-----------------------------------------|----------------------------|-----------------------------------------------|------------------------------------|------------------------------|-----------------|
|         | Department          | Government | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Whether related party? | % of voting share in CoC, if applicable |                            |                                               |                                    |                              |                 |
| NIL     |                     |            |                           |                |                           |                 |                        |                                         |                            |                                               |                                    |                              |                 |

Thanks & Regards

**RAJESH** Digitally signed  
by RAJESH JASTI  
**JASTI** Date: 2026.10.12  
15:11:49 +05'30'

Rajesh Jasti

Interim Resolution Professional

In the matter of M/s. Auri Grow India Limited

IBBI Registration No: IBBI/IPA-001/IP-P02317/2020-21/13469

email ID for Correspondence: [cirp.aurigrowindialimited@gmail.com](mailto:cirp.aurigrowindialimited@gmail.com)

**Annexure-8**

**Name of the Corporate Debtor: M/s. Auri Grow India Limited; Date of commencement of CIRP: 18/09/2026: List of creditors as**

**On: 12/10/2026**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

| Sl. No. | Name of creditor                     | Details of claim received |                   | Details of claim admitted |                      |                                     |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of Claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--------------------------------------|---------------------------|-------------------|---------------------------|----------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
|         |                                      | Date of receipt           | Amount claimed    | Amount of claim admitted  | Nature of claim      | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |                                                |                              |                                    |                 |
| 1       | Naksh Steel                          | 01/10/2026                | 918207284         | 918207284                 | Operational Creditor | NA                                  | NA                          | No                     | 91.62                    | 0                          | 0                                              | 0                            | 0                                  |                 |
| 2       | NSE                                  | 01/10/2026                | 466796            | 466796                    | Operational Creditor | NA                                  | NA                          | No                     | 0.0465                   | 0                          | 0                                              | 0                            | 0                                  |                 |
| 3       | Shubham Ashokbhai Patel              | 03/10/2026                | 21320             | 21320                     | Operational Creditor | NA                                  | NA                          | No                     | 0.002                    | 0                          | 0                                              | 0                            | 0                                  |                 |
| 4       | Aadinath Ornamentals Private Limited | 03/10/2026                | 83525500          | 83525500                  | Operational Creditor | NA                                  | NA                          | No                     | 8.334                    | 0                          | 0                                              | 0                            | 0                                  |                 |
|         | <b>Total</b>                         |                           | <b>1002220900</b> | <b>1002220900</b>         |                      |                                     |                             |                        |                          | <b>0</b>                   | <b>0</b>                                       | <b>0</b>                     | <b>0</b>                           |                 |

Thanks & Regards

**RAJESH** Digitally signed  
by RAJESH JASTI  
**JASTI** Date: 2026.10.12  
15:12:22 +05'30'

Rajesh Jasti

Interim Resolution Professional

In the matter of M/s. Auri Grow India Limited

IBBI Registration No: IBBI/IPA-001/IP-P02317/2020-21/13469

email ID for Correspondence: [cirp.aurigrowindialimited@gmail.com](mailto:cirp.aurigrowindialimited@gmail.com)

**Annexure-9**

**Name of the Corporate Debtor: M/s. Auri Grow India Limited; Date of commencement of CIRP: 18/09/2026: List of creditors as  
On: 12/10/2026**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

| Sl. No | Name of credit or | Details of Claim received |                | Details of claim Admitted |                 |                                     |                             |                        | Amount of contingence nt claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|-------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
|        |                   | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by Security interest | Amount covered by guarantee | Whether related party? |                                |                                                |                              |                                    |                 |
| NIL    |                   |                           |                |                           |                 |                                     |                             |                        |                                |                                                |                              |                                    |                 |

Thanks & Regards

**RAJESH JASTI**  
Digitally signed  
by RAJESH JASTI  
Date:  
2026.10.12  
15:12:54 +05'30'

Rajesh Jasti  
Interim Resolution Professional  
In the matter of M/s. Auri Grow India Limited  
IBBI Registration No: IBBI/IPA-001/IP-P02317/2020-21/13469  
email ID for Correspondence: [cirp.aurigrowindialimited@gmail.com](mailto:cirp.aurigrowindialimited@gmail.com)